

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DIVYA AGRO CHEM PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Divya Agro Chem Private Limited
2.	Date of incorporation of corporate debtor	28-05-2009
3.	Authority under which corporate debtor is incorporated / registered	ROC, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24219MH2009PTC192776
5.	Address of the registered office and principal office (if any) of corporate debtor	9 Queens Lawn Premises CHS Ltd, SV Road, Plot no. 967, Vile Parle (West) Mumbai MH 400056 IN
6.	Insolvency commencement date in respect of corporate debtor	24-02-2023 (Intimation order received on 27-02-2023)
7.	Estimated date of closure of insolvency resolution process	26-08-2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Kamal Rajkumar Sharma [IBBI/IPA-001/IP-P-01850-2019-2020-12870]
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Office No. 40, 1st Floor, 9/15, Morarji Velji Building, Dr. M B Velkar Street, Marine Lines (E), Mumbai, Maharashtra, 400002 Kamal.sharma@ajallp.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 40, 1st Floor, 9/15, Morarji Velji Building, Dr. M B Velkar Street, Marine Lines (E), Mumbai, Maharashtra, 400002 cirp.dacpl@gmail.com
11.	Last date for submission of claims	13-03-2023
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as <i>Authorised Representative of creditors in a class</i> (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: ibbi.gov.in Physical Address: Office No. 40, 1st Floor, 9/15, Morarji Velji Building, Dr. M B Velkar Street, Marine Lines (E), Mumbai, Maharashtra, 400002

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Divya Agro Chem Private Limited on 24-02-2023 (Intimation order received on 27-02-2023).

The creditors of Divya Agro Chem Private Limited, are hereby called upon to submit their claims with proof on or before 13-03-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Kamal Rajkumar Sharma
[IBBI/IPA-001/IP-P-01850-2019-2020-12870]

Date and Place : 28-02-2023

